

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO:II
SPECIAL BENCH(Video Conference)**

**CORAM: HON'BLE MADAN BHALCHANDRA GOSAVI – MEMBER JUDICIAL
HON'BLE DR.BINOD KUMAR SINHA-MEMBER TECHNICAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 26.03.2021 AT 10:30 AM THROUGH VIDEO CONFERENCE

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.278/9/HDB/2020
NAME OF THE COMPANY	TA Hydraulics Pvt Ltd
NAME OF THE PETITIONER(S)	Sanvik Mining & Construction Tools AB
NAME OF THE RESPONDENT(S)	TA Hydraulics Pvt Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

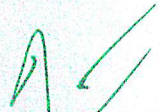
Learned counsel for the Operational Creditor appeared.

Learned counsel for the Corporate Debtor appeared.

Pleadings are yet to be completed.

Matter stands adjourned for hearing to 30.04.2021.


MEMBER TECHNICAL


MEMBER JUDICIAL